

[Print](#)**Defective Case Register from 2026-01-19 to 2026-01-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/985/2026	ADV.	2026-01-19	i) Reference certificate not furnished.. ii) Vernacular certificate not furnished.
2	D-CRLMC/1451/2026	AMIT PRASAD BOSE	2026-01-19	1.Name of the Lower court not correctly furnished in Prayer of the petition.
3	D-ABLAPL/1637/2026	PARSURAM PANDA	2026-01-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
4	D-CRLMC/1388/2026	SIBADUTTA RAMAPRASAD MISHRA	2026-01-19	1. Lower court of the GR case / CT case not furnished in the petition.
5	D-RSA/49584/2025	SOURAV SUMAN BHUYAN	2026-01-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 03 days.I.A for condonation of delay not filed 2.The name of Deponent in the Affidavit and in the Declaration of I.As be corrected.
6	D-BLAPL/1907/2026	JAGABANDHU SAHU	2026-01-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
7	D-ABLAPL/1626/2026	SURYAKANTA DWIBEDI	2026-01-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
8	D-ABLAPL/1627/2026	SURYAKANTA DWIBEDI	2026-01-19	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
9	D-BLAPL/1710/2026	RAMAKRISHAN NAIK	2026-01-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Address of the Informant mentioned in cause title be redacted.Thereafter, put up for S.R.
10	D-ABLAPL/1631/2026	SURYAKANTA DWIBEDI	2026-01-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
11	D-ABLAPL/1633/2026	SAPAN KUMAR LENKA	2026-01-19	1. Annexure-1 not attested.
12	D-WP(C)/1233/2026	SHASHI BHUSAN JENA	2026-01-19	Page 29,37 not neat.
13	D-WP(C)/2046/2026	SAMEER KUMAR DAS	2026-01-19	1.Page Nos.20 21 40 41 44 47 Are Not Legible

14	D-WP(C)/2017/2026	PRAFULLA KUMAR MOHAPATRA	2026-01-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned affidavit of the I.A.
15	D-CRLMA/1887/2026	ADV.	2026-01-19	Put up for SR after filing of c. copy of impugned order.
16	D-WP(C)/55446/2025	SRINIVAS MOHANTY	2026-01-19	1. Information in paragraph 2 of the Writ Petition wrongly furnished.
17	D-CONTC/1166/2026	ADV	2026-01-19	Put up for SR after filing of postal receipt and cause title in wp(c).
18	D-WP(C)/1811/2026	ASHOK KUMAR BEHERA	2026-01-19	1-COURT FEE IS DEFICIENT. 1.C.fee of Rs.12 /- to be paid in cause title.2.Authorization with regard to swear affidavit on behalf of the other petitioner not furnished in affidavit
19	D-MSA/50343/2025	JAGAMOHAN PATTANAIK	2026-01-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C.Fee Paid be corrected.2.Reference Certificate be correctly stated in the Appeal.
20	D-BLAPL/1921/2026	ANJAN KUMAR BISWAL	2026-01-19	.Receipt Showing Serv.copy To Vigilance not Filed.
21	D-WP(C)/1396/2026	KISHORE CHANDRA SATAPATHY	2026-01-19	Page no - 11 not available in ANNEX-2
22	D-CONTC/1733/2026	PANKAJ KHANDELWAL	2026-01-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
23	D-WP(C)/1549/2026	DURGA PRASAD JENA	2026-01-19	page no 19 not legible .
24	D-CONTC/895/2026	ADV.	2026-01-19	Date of order wrongly mention in para no. 3.
25	D-ABLAPL/1521/2026	PRASANTA KUMAR JENA	2026-01-19	.Receipt Showing Serv.copy To Vigilance not Filed.
26	D-ABLAPL/1562/2026	DEEPAK KU SAHOO	2026-01-19	.Date of execution of V.nama has not been furnished properly
27	D-WP(C)/1820/2026	BISWARANJAN MAHARATHA	2026-01-19	Annex-4 wrongly mentioned at page no.20 instead of Annex-5.
28	D-CRLA/1701/2026	SARADA PRASAD DASH	2026-01-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of op.no.2 in C.T. not tally with judgement.
29	D-WP(C)/1258/2026	PRAFULLA KUMAR MOHAPATRA	2026-01-19	Name of petitioner not correct in synopsis.
30	D-WP(C)/1244/2026	SHASHI BHUSAN JENA	2026-01-19	Date of copy of R.S.D vide annex-3 not tally with Index.
31	D-CONTC/1060/2026	ADV.	2026-01-19	COPY OF ORDER DATED 18.07 2025 IN FAO NO.159 and 160 OF 2025 BE FILED THEN PUT UP FOR SR

32	D-RSA/2276/2026	AJIT CHANDRA MOHAPATRA	2026-01-19	The discrepancy in the name of A-5 as per Vakalat. be reconciled.
33	D-WP(C)/1240/2026	SHASHI BHUSAN JENA	2026-01-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Age 29,35 and 37 not partial neat.
34	D-WP(C)/1263/2026	PRAFULLA KUMAR MOHAPATRA	2026-01-19	WPC no. not correct in annexure-8 in index
35	D-WP(C)/1242/2026	SHASHI BHUSAN JENA	2026-01-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 28 and 36 not neat.
36	D-LAA/2254/2026	SOUGAT DASH	2026-01-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Indicated but Incorrect.
37	D-WP(C)/2028/2026	SHIVSANKAR MOHANTY	2026-01-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
38	D-WP(C)/1248/2026	GOPAL PRASAD JENA	2026-01-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Index and book marking not tally.Page 40 ,42,44,46,48,50 752 not found.
39	D-WP(C)/1798/2026	STHITI PRAGYAN SUNANDINI	2026-01-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not neat.Date of Copy of letter vide annex-2 and 4not tally with Index.
40	D-ABLAPL/1484/2026	BIJAY KUMAR BEHERA	2026-01-19	i) SL. no. -3 of the affidavit not correct.
41	D-ABLAPL/1434/2026	SURYAKANTA DASH	2026-01-19	i)CRLMC case not correctly furnished in Reference certificate.ii) Sl. no. 5 of the Affidavit not correct.
42	D-ABLAPL/1478/2026	SOUMYA RANJAN DAS	2026-01-19	i) Paragraph sl.no. not correct in petition and Affidavit.
43	D-CRLA/1792/2026	C.KASTURI	2026-01-19	1.D.c.fee Rs.72/- to be paid. 2.Address of Respondent not properly furnished .3. Deponent not mentioned relation in the affidavit of I.A.
44	D-ABLAPL/1488/2026	SHRADHASHREE ROUTRAY	2026-01-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page no. 12 14 and 18 not neat and legible.
45	D-MSA/1420/2026	BISHNU PRASAD SARANGI	2026-01-19	1.D.C.fee of Rs.06/- to be Paid Put up for Further S.R after payment of D.C.Fee for computing the period of limitation
46	D-ABLAPL/1479/2026	MANAS KUMAR CHAND	2026-01-19	i) Annexure -6 marked in index but not mentioned in Book mark and not marked in petition after annexure -5.ii) Page mark of Index not tally with Book mark.iii) Sl. no. 3 not correct in Affidavit.
47	D-WP(C)/1447/2026	BHAGABAN MOHANTY	2026-01-19	Book mark and Index page marking not tally.

48	D-WP(C)/54705/2025	SUJIT KUMAR DASH	2026-01-19	This may be registered as TRPC
49	D-WP(C)/173/2026	DILLIP KUMAR RAY	2026-01-19	1-COURT FEE IS DEFICIENT. Rs.3.00 to be paid.PETITIONER NO 21 AGE AND ADDRESS NOT MENTIONED.
50	D-BLAPL/1819/2026	ANIRUDHA DAS	2026-01-19	Neither P.R. No. mentioned in Rejection order nor (copy of the same) affixed in petitioner
51	D-CRLMP/1721/2026	KASHINATH PATNAIK	2026-01-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-CMP/2283/2026	SANTOSH KUMAR DASH	2026-01-19	This may be registered as WP(C)
53	D-CRLMP/1729/2026	JYOTIRMAYA SAHOO	2026-01-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
54	D-WP(C)/2258/2026	SANGRAM JENA	2026-01-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. AB not mentioned in index
55	D-CONTC/2264/2026	ABHAY KHANDELWAL	2026-01-19	Cause title of wp(c) no. 4018/2025 not filed.For further S.R. after removal of defect.
56	D-CRLMC/1694/2026	PARTHA SARATHI DAS	2026-01-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the Deponent not correctly furnished in Declaration.
57	D-CRLMC/1767/2026	ARIJEET MISHRA	2026-01-19	1. ICC case number not correctly furnished in para no.2. 2..Subject Code Not Furnished .
58	D-CRLMC/513/2026	GOPAL PRASAD JENA	2026-01-19	1. Petition not addressed to Honorable court.
59	D-CRLMP/1777/2026	HARAPRASAD PANDA	2026-01-19	14-NOT PROPERLY INDEXED. 1. Date of complaint not correctly furnished Sl. no.4 in Index and entire petition
60	D-CRLMC/1745/2026	ARUN KUMAR DAS	2026-01-19	1. As per impugned order under Annexure-1, the name of the Lower court does not tally in the petition.
61	D-BLAPL/1813/2026	TARA PRASAD MOHAPATRA	2026-01-19) Date of Rejection order mentioned in Index and Book mark not tally with Annexure -2.ii) G.R. case no. mentioned in para -3 of the petition not tally with cause title.
62	D-WP(C)/641/2026	PRAKASH KUMAR MISHRA	2026-01-19	.Subject Code incorrectly Mentioned
63	D-WP(C)/54350/2025	ANANTA PRASAD MISHRA	2026-01-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Vernacular Certificate Not Furnished. 3. Representation date not mentioned in para.8 of annex.2
64	D-WP(C)/643/2026	PRAKASH KUMAR MISHRA	2026-01-19	.Subject Code incorrectly Mentioned
65	D-BLAPL/1814/2026	HENA DAS	2026-01-19	i) Date chart not correct as per Annexure -1 and 2.ii) Annexure -1 and 2 not marked in petition.iii) L.A.A W. S of Rs. 10/- not paid..
66	D-WP(C)/1414/2026	SANDHYARANI PANI	2026-01-19	1. Date of order under Annexure-2 does not tally with Index.
67	D-WP(C)/1307/2026	SRINIVAS MOHANTY	2026-01-19	page no.11 partially neat
68	D-CONTC/1685/2026	ADV	2026-01-19	1. sl. no.5 of op. party repeated in C.T of annex.3.2. Name of op.6 in op. party not mentioned in C.T
69	D-CONTC/1649/2026	ADV	2026-01-19	Resp. 4 and 5 are same person in the cause title not tally with cause title of annex.4.2. cause title of annex.1 not filed.
70	D-WP(C)/1292/2026	ATMAJIT MANMITH DAS	2026-01-19	1.Sl.no. of Petition with page mark not mentioned in the index.2.Sl. nos of paragraphs not correct in declaration affidavit in I.A. 3. page no.17 partially neat
71	D-WP(C)/2151/2026	SAMEER KUMAR DAS	2026-01-19	Page 14 and 15 partially not legible.
72	D-BLAPL/1816/2026	SUKANTA KUMAR NAYAK	2026-01-19	i)Pending of the trial court not correctly furnished in cause title.
73	D-ABLAPL/1496/2026	BIJAY KUMAR BEHERA	2026-01-19	i) P.S. case and C.T. case no. not correct in synopsis.
74	D-WA/2155/2026	SASWAT DAS,A.G.A	2026-01-19	1. As per annex.7, address op. no.1 not correctly mentioned in the C.T.
75	D-CMP/55320/2025	LAXMI SHARMA	2026-01-19	1.O.P No-1 mentioned in the Synopsis,Date Chart and V>Nama as State of Orissa but in the C.T described as Collector/Dist. Magistrate be corrected.
76	D-BLAPL/1817/2026	SURYAKANTA DASH	2026-01-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Type copy of page nos.7 and 8 to be filed.
77	D-WP(C)/1439/2026	DHANANJAYA MUND	2026-01-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.15 not neat and legible.
78	D-CONTC/617/2026	DINESH KUMAR PATRA	2026-01-19	i) Relieve order dated 22-12-2025 to be filed.
79	D-ABLAPL/1500/2026	RAJJEET ROY	2026-01-19	i) Page no. 9 not legible.
80	D-WP(C)/1318/2026	SRINIVAS MOHANTY	2026-01-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title in the I.A.
81	D-WP(C)/1193/2026	AKSHAYA KUMAR SAHOO	2026-01-19	1.Page 14 partially not legible. 2.Rs.50.00 not paid in V>Nama.

82	D-WP(C)/1206/2026	LINGARAJ SARANGI	2026-01-19	Page 18 partially not legible
83	D-CONTC/1050/2026	ADV.	2026-01-19	1. Synopsis and date chart not furnished in index.
84	D-WP(C)/1323/2026	SRINIVAS MOHANTY	2026-01-19	1. Relation of the petitioner not correctly furnished in the cause title.
85	D-CONTC/1993/2026	AJIT KUMAR MOHANTY	2026-01-19	Designation of the Opp.Party not correctly furnished
86	D-WP(C)/1319/2026	SRINIVAS MOHANTY	2026-01-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Name of the deponent in affidavit does not tally with cause title in the petition.
87	D-CONTC/1052/2026	ADV.	2026-01-19	1. Completed Address of the opp. party not furnished in cause title.
88	D-WP(C)/2195/2026	GOPINATH MISHRA	2026-01-19	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.18/- to be paid in cause title.
89	D-CONTC/783/2026	ADV.	2026-01-19	PAGE NO.15 IS REVERSE
90	D-CONTC/1053/2026	ADV.	2026-01-19	1. Name of the Husband not correctly furnished in cause title. 2. 2nd line of the para no.3 left blanks. 3. LTI of Deponent not attested by the Adv. in Affidavit. 4. Completed Address of the opp.party not furnished in cause title.
91	D-WP(C)/2193/2026	GOPINATH MISHRA	2026-01-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
92	D-ABLAPL/1662/2026	ABINASH DAS	2026-01-19	Paragraph not correctly mentioned in the affidavit.
93	D-CONTC/1056/2026	ADV.	2026-01-19	1. Completed Address of the opp. party not furnished in cause title. 2. LTI of the Deponent not attested by the Adv. in affidavit.
94	D-CONTC/41/2026	BHAKTA RANJAN BARIK	2026-01-19	Code NOT INDICATED
95	D-RPFAM/2256/2026	SUBHASIS MOHAPATRA	2026-01-19	1. Period of Delay 939 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid 3.date of judgement not correct at book mark and index
96	D-WA/2156/2026	SUMAN PATTANAYAK,A.G.A	2026-01-19	D.C.fees of Rs.6/- to be paid
97	D-CONTC/1119/2026	ADV.	2026-01-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
98	D-WP(C)/2470/2026	SAIBRATA RATH	2026-01-19	Hologram of Rs.50/- to be paid on V.Nama
99	D-WA/2329/2026	DEBARAJ MOHANTY,A.G.A	2026-01-19	Put up for SR after removal of defect.
100	D-CMP/55264/2025	JAGAJIBAN PRADHAN	2026-01-19	Address of O.P No-8 not mentioned in the Petition

101	D-RPFAM/2321/2026	BEDA PRAKASH PANDA	2026-01-19	good ground not furnished
102	D-WP(C)/7/2026	AFRAAZ SUHAIL	2026-01-19	1-COURT FEE IS DEFICIENT. 24/- not paid.
103	D-WP(C)/2223/2026	SUBHADUTTA ROUTRAY	2026-01-19	Page nos 58 59 and 61 not neat
104	D-RPFAM/2284/2026	HAREKRUSHNA DASH	2026-01-19	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid 2.being aggrieved not furnished. good ground not furnished
105	D-WA/2330/2026	DEBARAJ MOHANTY,A.G.A	2026-01-19	i) Para no. not correctly furnished in appeal memo. ii) Para no. 3 repeat in I.A. no. 288/2026.Put up for SR after removal of defect.
106	D-WA/2331/2026	SASWAT DAS,A.G.A	2026-01-19	Put up for SR after filing of complete c. copy of impugned order.
107	D-CONTC/1111/2026	DEEPAK KUMAR MOHAPATRA	2026-01-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
108	D-WA/2332/2026	DEBARAJ MOHANTY,A.G.A	2026-01-19	Complete c. copy of impugned order not filed. 2.Para no. 5 repeat in I.A. no. 292/2026. Put up for SR after removal of defect.
109	D-ABLAPL/1647/2026	BISWORANJAN SWAIN	2026-01-19	1. Page marking not done correctly. After page 15 there is one page not page marked.
110	D-CRLREV/37982/2025	ARUN KUMAR BUDHIA	2026-01-19	Period of Delay 206 days delay,Limitation petition not filed.
111	D-ABLAPL/1645/2026	AMIT KUMAR NATH	2026-01-19	1. H.C B.A M.W S Rs 50/- to be paid in V.Nama
112	D-ABLAPL/1650/2026	AMLAN SHAKTI PAUL	2026-01-19	1. Page no 10 not legible
113	D-BLAPL/1782/2026	CHIRANJIB ROUT	2026-01-19	Not properly Paginated of Annexure-2 .
114	D-BLAPL/1776/2026	MANOJ KUMAR AGRAWALLA	2026-01-19	Paragraphs incorrectly mentioned in declaration of Affidavit
115	D-BLAPL/1549/2026	RAMDAS ACHARY	2026-01-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
116	D-BLAPL/1750/2026	AMARESH CHANDRA SAMAL	2026-01-19	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
117	D-FAO/54304/2025	SANGRAM JENA	2026-01-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
118	D-ABLAPL/1646/2026	SIBA RANJAN POLAI	2026-01-19	.Subject Code Not Furnished .
119	D-CRLMC/39405/2025	SAUVAGYA RANJAN JENA	2026-01-19	. Name of the petitioner in cause title does not tally with Index.2. Paragraph no. not correctly furnished in the petition.

120	D-ABLAPL/1607/2026	RAKESH BEHERA	2026-01-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the Petitioner not correctly mentioned in the affidavit.
121	D-FAO/2130/2026	GIRIJA PRASAD DUTTA	2026-01-19	receipt not filed, IA filed, as per index page no 13 not filed, further SR
122	D-WP(C)/55065/2025	SATYAJIT SAMAL	2026-01-19	Respondent no.129 not mentioned in the cause title.
123	D-WP(C)/1333/2026	RABINDRA NATH PRUSTY	2026-01-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
124	D-CRLMC/1736/2026	LAXMIDHAR MAHAPATRA	2026-01-19	1. CRLMC Petition not page marked in Index.
125	D-FAO/2302/2026	SIDHANT DAS	2026-01-19	page 30,36,38,43,47,71, 72, 91, 92 not clear
126	D-CRLA/1443/2026	PRIYA RANJAN MISHRA	2026-01-19	BLAPL No. not furnished in reference certificate
127	D-CMP/2322/2026	GOPAL PRASAD JENA	2026-01-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.C.copy of impugned order dated 17.5.2025 not filed.2.Page no 35,36 and 53 partially not legible.
128	D-CRLMC/1738/2026	BIBHUPRASAD MISHRA	2026-01-19	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1.This Case may be registered as CRLREV.
129	D-ABLAPL/1614/2026	GIRIJA PRASAD DUTTA	2026-01-19	8-CAUSE TITLE NOT IN ORDER.
130	D-MATA/2224/2026	RAMANI KANTA PATTANAIAK	2026-01-19	Period of Delay 142 days
131	D-WP(C)/619/2026	GOBARDHAN NAYAK	2026-01-19	1.C.fee of Rs.6/- to be paid in cause title.2.Page no.10 not neat and legible.
132	D-EXP/2204/2026	DR.PURUSOTTAM CHULI	2026-01-19	Period of Delay 305 days delay. 2.AU fee Rs 2.25/- to be paid. 3. Code In correct
133	D-BLAPL/1553/2026	RAMESH CHANDRA MAHARANA	2026-01-19	1. In the Certified Copy, P.S. case No. has not been reflected as well as F.I.R. Copy is also not furnished.
134	D-WP(C)/2323/2026	DEEPAK RANJAN SUNDARAY	2026-01-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
135	D-BLAPL/1789/2026	SOUBHAGYA SWAIN	2026-01-19	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
136	D-WA/2318/2026	BINAYA KUMAR MOHANTY	2026-01-19	AU fee Rs Payable Rss-2.25/- Paid. Rs-2/- paid. Rs-0.25/- to be paid. i) wp (c) no. wrongly mention in synopsis. ii) Status of the parties not furnished. iii) Reference

				certificate not furnished. iv)A. fee Rs-0.25/- to be paid.
137	D-CRLREV/1304/2026	SANTOSH CHANDRA ATABUDHI	2026-01-19	Put up S R after filing C.Copy of Annex-5
138	D-BLAPL/1702/2026	RAMAKANTA PRADHAN	2026-01-19	1. In Annexure-1, page no-8 9 11 not legible
139	D-CMP/2327/2026	BIDYADHAR MANSING	2026-01-19	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Date of order under A-1 be corrected in the entire Petition and in the I.A.
140	D-CRLMC/1597/2026	DEEPAK KU SAHOO	2026-01-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
141	D-RVWPET/2112/2026	PRATIMA NAYAK,C.G.C	2026-01-19	pl.put up for S.R.after furnishing valuation of the RVWPET and Court fee payable.
142	D-CONTC/792/2026	ADV.	2026-01-19	Date of order wrongly mention in Index and book mark.
143	D-CRLMC/1790/2026	ABINASH PANDA	2026-01-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Subject code incorrectly mentioned in Assessment slip,Index and Synopsis.2.Paragraph no. not correctly furnished in the petition.3. Page nos.9 and 11 not neat.4. Annexure-1 not properly page marked in Index.
144	D-BLAPL/1854/2026	UMESH CHANDRA DORA	2026-01-19	Case pending before the Lower Court not properly mentioned in petition
145	D-ABLAPL/1525/2026	SEJAL NAYAK	2026-01-19	i) Annexure-1 mention in index and Book mark not tally with page 10.ii) Petitioner no.-2 minor not represented his guardian in petition and vakalatnama.iii) Name of the petitioner no.3 mentioned in para 9 of the petition not tally with cause title. For further S.R. iv).Name Of The Filing Advocate Not In Capital Letters In The Petition
146	D-BLAPL/1793/2026	VIVEKANANDA JENA	2026-01-19	1. The name of the lower Court mentioned in the Cause Title does not tally with that of Rejection order.
147	D-CONTC/788/2026	ADV.	2026-01-19	Page mark not correctly furnished in Index.
148	D-ABLAPL/1435/2026	SANJIB KUMAR BHANJADEO	2026-01-19	i) Sl. no.1 and 5 not correct in affidavit.ii) Page no. 17 and 18 not neat and legible.
149	D-BLAPL/1692/2026	KAUSTUVA MOHANTY	2026-01-19	1. Paragraph 9 of the application filled twice 2. Page no 19 to 22 not legible 3. Pending before the court mentioned in the cause title not tally with Rejection order.

150	D-ABLAPL/1415/2026	ANIMESH MOHANTY	2026-01-19	1. Annexure 2 is not legible properly
151	D-CMP/2207/2026	PRASANTA KUMAR SATAPATHY	2026-01-19	1. Annex-7 is illegible. 2. The I.A No under A-11 does not tally with the Index.
152	D-CRLMA/1858/2026	SUSHANTA KUMAR JOSHI	2026-01-19	Put up for SR after filing of c. copy of impugned order.
153	D-WP(C)/616/2026	GOBARDHAN NAYAK	2026-01-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Between page nos. 13 and 15 one page no. 4 wrongly mentioned instead of page no. 14. 2. Civil Suit No. 60/13 dt. 24.02.2025 mentioned in the para-5 body of the petition not tally with the under Annex-4.
154	D-CRLREV/1894/2026	UMAKANTA BARIK	2026-01-19	Put up S.R. After filing the consolidated petition
155	D-CONTC/806/2026	ADV.	2026-01-19	i) Date of order wrongly mention in Index and date chart. ii) Cause title in wp (c) not filed.
156	D-FAO/2132/2026	GIRIJA PRASAD DUTTA	2026-01-19	Period of Delay 19 days
157	D-BLAPL/1568/2026	HRUDANANDA DALAI	2026-01-19	i) Age of the deponent not mentioned in affidavit ii) Father name of the deponent not correct in sl. no.-2 of the affidavit. iii) C.T. case no. not correct in cause title of the petition.
158	D-BLAPL/1706/2026	RAMAKRISHAN NAIK	2026-01-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1 . Put up for S.R there after
159	D-ABLAPL/1413/2026	BISWAJIT MOHANTY	2026-01-19	1. Page No.10 is not legible properly
160	D-WP(C)/1098/2026	JAGAMOHAN PATTANAIK	2026-01-19	.Receipt Showing Serv.copy To ct not Filed.
161	D-CRLMC/1670/2026	SURYAKANTA DWIBEDI	2026-01-19	1. One of the ABLPAL number not correctly furnished in Reference certificate.
162	D-ABLAPL/1531/2026	UMAKANTA BARIK	2026-01-19	i) Name of the informants Sister -in -law, and neice be redacted from para-2 of the petition. ii) For further S.R.
163	D-CONTC/800/2026	ADV.	2026-01-19	Date of order wrongly mention in para no. 6.
164	D-BLAPL/1569/2026	BISWARANJAN DALAI	2026-01-19	i) Page 11 not properly scanning.
165	D-CRLA/1659/2026	SURYAKANTA DWIBEDI	2026-01-19	Code Not indicated
166	D-CMP/2203/2026	KARUNAKAR RATH	2026-01-19	3-AUTHENTICATION FEE IS DEFICIENT. Index not properly Page Marked.
167	D-WP(C)/1133/2026	KAPILA CHARAN NAYAK	2026-01-19	1-COURT FEE IS DEFICIENT. C. fee of Rs.6/- to be paid in cause title. 2. Annex-2 not exhibited at page

				no.19.3.Hologram of Rs.50/- to be paid in V.nama.
168	D-CRLMC/1677/2026	GAJENDRA KUMAR BAG	2026-01-19	1. Copy of the Synopsis-A not filed. 2. Nomenclature not furnished in V.nama.
169	D-ABLAPL/1567/2026	DEEPAK KU SAHOO	2026-01-19	1. The name of the petitioner mentioned in the Cause Title does not tally with that of his signature in V.nama and affidavit.
170	D-FAO/2125/2026	GIRIJA PRASAD DUTTA	2026-01-19	Period of Delay 55 days
171	D-MATA/2249/2026	PRAHALLAD MAHALI	2026-01-19	further SR after filling of clear c copy of judgement
172	D-BLAPL/1570/2026	MANAS KUMAR CHAND	2026-01-19	i) Annexure-1 not legible.ii) Year of the Rejection order not correct in Date chart.
173	D-BLAPL/1807/2026	MANAS KUMAR CHAND	2026-01-19	1. The name of the village and age of the petitioner as mentioned in Cause Title do not tally with that of V.nama.
174	D-CONTC/667/2026	RABINDRA NATH DEBATA	2026-01-19	Period of Delay 1949 days delay i) Reference certificate not furnished.ii) Page nos. 11 to 13 not legible.iii) H.C.B.A.M.W.S. of Rs. 50/- not paid.
175	D-FAO/2325/2026	DEEPALI MAHAPATRA	2026-01-19	Court Fee 12/ not paid
176	D-ABLAPL/1438/2026	BIJAYA KUMAR RAGADA	2026-01-19	i) Name and address of the complainant be redacted from the cause title.
177	D-BLAPL/1574/2026	SATYAJIT MOHAPATRA	2026-01-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page nos. 14 15 18 and 19 not legible.
178	D-CMP/2324/2026	BHABANI SANKAR MISHRA	2026-01-19	This may be regd.as CRP.
179	D-BLAPL/1788/2026	BHARAT CHANDRA PANDA	2026-01-19	14-NOT PROPERLY INDEXED. 1. Annexure 1 and 2 not reflected. 2. Pagination not done in between page 9 and 14.
180	D-BLAPL/1558/2026	DIPTI RANJAN BHOKTA	2026-01-19	I) Page no. 14 not legible.
181	D-MACA/2275/2026	DEBASISH PATNAIK	2026-01-19	date of judgement not correct at being aggrieved
182	D-MACA/2269/2026	DEBASISH PATNAIK	2026-01-19	page no 6 not clear, vernacular certificate not furnished
183	D-CRLA/1820/2026	MANAS RANJAN BAUG	2026-01-19	Receipt showing copy On vigilance counsel not filed 1-Annexute-1 not marked on index, 2-Para No.wrongly furnished in declaration in I.A.No.217/2026
184	D-BLAPL/1797/2026	KHUSBU PANIGRAHI	2026-01-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The place of the Lower Court has not been mentioned in Cause Title. 2.Special case No.is not correctly mentioned in the first para of the petition
185	D-CONTC/1409/2026	PRASANTA KUMAR SATAPATHY	2026-01-19	I) Cause title of wp(c) no. 22502/ 2023 not filed.ii) For further S.R. after removal of

				defect.
186	D-CONTC/735/2026	ADV.	2026-01-19	THIS CONTC IS A PREMATURE ONE
187	D-BLAPL/1557/2026	JUGALA KISHORE PANDA	2026-01-19	i) Page no. 15 not legible.
188	D-MACA/2257/2026	DEBASISH PATNAIK	2026-01-19	Code not indicated

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 19-01-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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